



THE HIGH COURT OF KERALA

004746

Kochi : 682 031
Dated: 14.01.2019

Official Memorandum

Sub: High Court establishment- Re-designation of the post of Director(Academics), Kerala Judicial Academy – Amendment to the High Court Service Rules, 2007 – reg.

Ref: Rule 39 of the Kerala High Court Service Rules, 2007.

It is proposed to make the following amendment to the Kerala High Court Service Rules, 2007 namely :

"In the Rules,

1. The existing entry 'Director (Academics), Kerala Judicial Academy' occurring in Rule 4 against category 1 in Sub Division 1 of Division I shall be substituted by

'Chairperson, Kerala Judicial Academy'.

2. The existing entries 'Director (Academics), Kerala Judicial Academy' occurring in Sub Rule(2) of Rule 6 (1) shall be substituted by

'Chairperson, Kerala Judicial Academy'.

3. In Annexure I, the existing entry 'Director (Academics), Kerala Judicial Academy' occurring in column (3) against category 1 in Sub. Division 1 of Division I shall be substituted by

'Chairperson, Kerala Judicial Academy'. "

The above amendment will have prospective effect only.

The members of the High Court Service are directed to file representations, if any, to the amendment proposed, to the A - Section, High Court on or before 29.1.2019

(By Order)


K. Haripal
Registrar General

(p.t.o.)

To,

The Director, Kerala Judicial Academy, Athani (The officer shall bring the contents of this O.M. to the notice of the Director(Academics), Kerala Judicial Academy, Athani)

The Additional Director, Kerala Judicial Academy, Athani

The Joint Registrars, High Court

The Deputy Director and Assistant Director of the Kerala Judicial Academy, Athani

The Deputy Registrars, High Court

The Finance Officer, High Court

The Protocol Officer, High Court

The Public Relations Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Assistant Registrars and Chief Librarian, High Court

The Accounts Officer, High Court

The Additional Public Relations Officer, High Court

The Confidential Assistants to the Registrars and

Additional Registrar (General Administration), High Court

All Officers and Sections, High Court.

The Kerala Judicial Academy, Athani

The Administrative Records Section, High Court

The Notice Board (5 copies)

The File/Stock file.